

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.04.2022 (MONDAY)

COURT –II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 43 of 2022	Bandhu Sharma Vs. Registrar of Companies, Delhi	Sagar Aggarwal	
2.	Comp. App. (AT) No. 55 of 2022	Mrs. Madhu Verma & Anr. Vs. Majestic Holdings Pvt. Ltd. & Ors.	Gaurav Gupta	
3.	Competition App. (AT) No. 12 of 2022	Asianet Digital Network Pvt. Ltd. Vs. Competition Commission of India & Ors.	Avinash Amarnath	Shama Nargis Manu Chaturvedi-R1 Ruby S. Ahuja Sneha Jain-R2-R4
4.	Competition App. (AT) No. 19 of 2022	Samalleshwari Automobiles Vs. Tata Motors Ltd. & Anr.	Shakti K. Pattanaik	

For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 711 of 2021	Regional Provident Fund Commissioner (EPFO) Through, Regional PF Commissioner – II (Legal) Vs. Kuldeep Bassi (Resolution Professional) & Anr.	Chakradhar Panda	Mahima Singh Savar Mahajan-R1 Shatrajit Banerji-R2
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For Hearing

6.	Comp. App. (AT) (Ins) No. 1114 of 2020 & I.A. No. 188 of 2022 (PH)	Mandip Singh Vs. Mahesh Bansal Liquidator of Satnam Agri Products Ltd.	Jyoti Sareen	Abhishek Anand Kunal Godhwani
7.	Comp. App. (AT) No. 50 of 2022 (PH) (With Defects)	Institute of Gastro & Kidney Care Pvt. Ltd. Vs. Dr. Kedarnath Panda & Ors.	Neeraj K. Gupta	Manisha Chaudhary Naveen Dahiya-R1 to 3 Patit P. Bishwash-R4 to 15

8.	Comp. App. (AT) (Ins) No. 390 of 2020	Mahesh Kumar Panwar Vs. Mega Soft Infrastructure Pvt. Ltd (In Liquidation) & Anr.	Arun Khatri	Mrityunjay Kumar-R1 Abhishek Anand Rahul Shukla-R2
9.	Comp. App. (AT) (Ins) No. 102-104 of 2021	Innoventive Ventures Ltd. Vs. Dhinal Shah Liquidator of Innoventive Industries Ltd. & Ors.	Shiv Kr. Suri	Pooja Mahajan-R1 Chandu Laxman Chavan-R2 & R3
10.	Comp. App. (AT) (Ins) No. 624 of 2021	Sachin Manohar Deshmukh Vs. Central Bank of India & Anr.	P.S Sudheer	Ravi Raghunath Aakashi Lodha-R1 Vijay P Lulla Chaitanya Nikte-IRP
11.	Comp. App. (AT) (Ins) No. 399 of 2021 & I.A. No. 1809-1810 of 2021	Union Bank of India Vs. Rajdeep Clothing and Advisory Pvt. Ltd. & Ors. With	Pramod B. Agarwala	Prateek Gupta-R1 Smiti Verma-R14 Ravi Kapoor Nipun Singhvi-RP Vishal J. Dave-R15
12.	Comp. App. (AT) (Ins) No. 402 - 403 of 2021	Brijendra Kumar Mishra Vs. Krishna Knitwear Technology Ltd.& Ors. With	Nidhi Mohan Parashar	PrateekGupta Vishal Singh-R8
13.	Comp. App. (AT) (Ins) No. 688 of 2021	Union Bank of India Vs. Kaushar Textile Pvt. Ltd. & Ors.	Aayush Agarwala	Kumar Anurag Singh-R1 Honey Satpal-R2
14.	Comp. App. (AT) (Ins) No. 846 of 2021	Shailendra Singh, Resolution Professional of Rosewood Trexim Pvt. Ltd. Vs. --	Perna Robin	
15.	Competition App. (AT) No. 30 of 2019	SAAR IT Recourses Pvt Ltd & Ors. Vs. Competition Commission of India & Anr. With	Neha Mishra	Rishad A. Chowdhury-R1 Choudhary Ali Zia Kabir-R2
16.	Competition App. (AT) No. 39 of 2019	Cadd Systems and Services Pvt Ltd & Anr. Vs. Competition Commission of India & Anr. With	Santosh Kumar	Rishad A. Chowdhury
17.	Competition App. (AT) No. 80 of 2019	Pentacle Consultants (I) Pvt Ltd. Vs. Nagrik Chetna Manch & Ors. With	Kush Chaturvedi	Uddyam Mukherjee

18.	Competition App. (AT) No.10 of 2020	Chetan G Pathare Vs. Nagrik Chetna Manch & Ors.	Kush Chaturvedi	Rishad A Chowdhury
19.	Competition App. (AT) No. 26 of 2020	Travel Agents Association of India Vs. Competition Commission of India & Ors.	MM Sharma	Shama Nargis M.K. Ghosh-R3 Harish Vaidyanathan Dhankar-R2 Deepak Biswas-R4

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By order of Hon'ble Chairperson
-sd/-
Registrar